

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/1083/2018

HYDERABAD, this the 9th day of July, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. V. Nancharaiah, Token No.1039 R
S/o. Arjuna, aged 54 years,
Construction Supervisor, Weapons,
Group 'C', O/o. Project Director,
Ship Building Centre,
Visakhapatnam.
2. M. Uma Maheswara Rao, Token No.11080 H,
S/o. M. Sri Rama Murthy, aged 48 years,
Construction Assistant 'C', Group 'C'
O/o. Project Director, SBC,
Visakhapatnam 530 014.
3. A.V.S.N. Varma, Token No.11073 T,
S/o. A. Ramakrishna Raju, aged 47 years,
Construction Supervisor, Group 'C'
O/o. Project Director, SBC,
Visakhapatnam 530 014.
4. Y.J.S. Reddy, Token No.11076 Z,
S/o. Surya Rao, aged 46 years,
Construction Supervisor, Group 'C'
O/o. Project Director, SBC,
Visakhapatnam 530 014.
5. A. Srinivasu, Token No.11077 A,
S/o. Venkata Rao, aged 46 years,
Construction Supervisor, Group 'C'
O/o. Project Director, SBC,
Visakhapatnam 530 014.
6. K. Srinivasa Rao, Token No.11081 K,
S/o. K. Veeraswamy, aged 48 years,
Construction Assistant 'C', Group 'C'
O/o. Project Director, SBC,
Visakhapatnam 530 014.
7. B.H.S. Babu, Token No.11082 N,
S/o. B. Appa Rao, aged 47 years,
Construction Assistant 'C', Group 'C'
O/o. Project Director, SBC,

Visakhapatnam ò 530 014.

8. J. Vinayakudu, Token No.11038 N,
S/o. J. Sangamayya, aged 52 years,
Construction Supervisor, Group 'C',
O/o. Project Director, SBC,
Visakhapatnam ò 530 014.

...Applicants



(By Advocate: Sri M. Bhaskar)

Vs.

1. Union of India,
Ministry of Defence rep. by its
Secretary, Govt. of India,
North Block,
New Delhi ò 110 001.
2. The Project Director,
Ship Building Centre, Varuna Block,
Naval Base, Godavari Gate,
Sindhya Road, Near Naval Dockyard,
Visakhapatnam ò 530 014.

1 .Respondents

(By Advocate: Smt. K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. Ashish Kalia, Judl. Member)



Sri M. Bhaskar, learned counsel for the applicant submits that the O.A. has become infructuous. Learned counsel for the respondents be informed accordingly. The O.A. is dismissed as infructuous. No order as to costs.

(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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